

CUSTOMS. EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/576 /2005

Date 10/06/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S CHANDERPUR WORKS
JORIAN, YAMUNA NAGAR, HARYANA
135001

M/S CHANDERPUR WORKS

Appellant

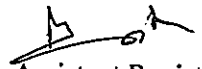
OFFICE OF THE COMMISSIONER OF CUSTOMS
(PREVENTIVE)

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No.C/124/08

Customs Dated 2.6.08

passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar

(Customs Appeal Branch)

Copy to :

1. Respondent

OFFICE OF THE COMMISSIONER OF CUSTOMS (PREVENTIVE)

HALL NO. 3, 5TH & 11TH FLOOR, KENDRIYA BHAWAN SECTOR-H, ALIGANJ, LUCKNOW
226024

2. Adv. / Consult

MR. RAJIV TULI

11/36 WEST PATEL NAGAR, NEW DELHI

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indrapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

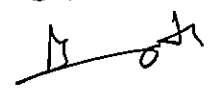
11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file


Assistant Registrar
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE & SERVICE
TAX APPELLATE TRIBUNAL,
WEST BLOCK NO. 2, R.K. PURAM,
NEW DELHI**

COURT – II

CUSTOMS APPEAL NO. 576 OF 2005

[Arising out of Order-in-Original C. No. VIII(25) 282-Tech./04/1785 dated 18.03.2005 passed by the Commissioner of Customs (Preventive), Lucknow]

For approval and signature:

Hon'ble Mr. S.S. Kang, Vice President,
Hon'ble Mr. Rakesh Kumar, Member (Technical)

1.	Whether Press Reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	pu
2.	Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	pu
3.	Whether their Lordships wish to see the fair copy of the order?	pa 1
4.	Whether order is to be circulated to the Departmental authorities?	pu

M/s. Chanderpur Works

Appellants

Vs.

CC, Lucknow

Respondent

Appearance:

None for the appellants,
Shri R.K. Verma, JDR, Departmental Representative, for the Revenue

Coram:

Hon'ble Mr. S.S. Kang, Vice President,
Hon'ble Mr. Rakesh Kumar, Member (Technical)

Date of Hearing: 2nd June, 2008

FINAL ORDER NO. C/124/08 dated 2/6/08

Per S.S. Kang:

The appellants vide letter dated 27th February, 2008 have made a request to withdraw the appeal. In view of the request made by the appellants appeal is dismissed as withdrawn.

(Dictated & pronounced in the Open Court.)

(S.S. KANG)
VICE PRESIDENT

(RAKESH KUMAR)
MEMBER (TECHNICAL)

Dated 3rd June, 2008-06-03
RK